



\$~6 IN THE HIGH COURT OF DELHI AT NEW DELHI CS(OS) 185/2020 +VIBHUTI SHARMAPlaintiff Through: None Versus Defendants ALOK BHARDWAJ & ORS. Ms. Sonali Dhir, Adv. for Defendant No. Through: 8. (dhir.sonali@gmail.com; 8826374673) Mr.Niram B. Paonam, Adv. for D5 and 6 Mr. Rohit Gandhi, Adv. for D1. None for other defendants. **CORAM:**

JOINT REGISTRAR (JUDICIAL) MS. SURYA MALIK GROVER (DHJS) <u>O R D E R</u>

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02.09.2021

THROUGH VIDEO CONFERENCING

E-written submissions filed by defendant no.8 vide diary no. 660204 dated 30.08.2021, however, returned under objections. Learned counsel submits that objections have since been removed.

IA No. 5651/2021 and 5652/2021 (under Order VIII R.1 CPC seeking condonation of delay in filing reply moved on beahalf of defendant nos.5&6).

No reply to the IA filed by plaintiff.

Part submissions heard.

List the matter for remaining submissions pending on IAs/consideration for taking written statement of defendant no.8 on record on 27.09.2021.

SURYA MALIK GROVER (DHJS) JOINT REGISTRAR (JUDICIAL)

SEPTEMBER 02, 2021 neelam

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